(v) Repairing of Katra—Vaishnodevi Road.

श्री हरीश कुमार गंगवार (पीलीभित्त): उपाध्यक्ष महोदय, जम्मू कश्मीर में स्थित वैष्णों देवी का मन्दिर भारत की सम्पूर्ण जनता का श्रद्धा केन्द्र है। प्रति वर्ष लाखों की संख्या में श्रद्धालू जन मन्दिर में माता के दर्शन के निमित जाते हैं। परन्तु कटरा से मन्दिर का 14 किलोमीटर का पदयात्रा मार्ग अत्यन्त जीर्ण शीर्ण अवस्था में है। विशेषकर मन्दिर के पास का चार किलोमीटर मार्ग इतनी दयनीय अवस्था में है कि यात्री ठोकर खाकर अथवा पत्थरों से फिसल कर गिर जाते हैं। इस मार्ग में कीचड़ आदि भी विशेष रूप से है। मन्दिर के पास यात्रियों के निवास व विश्राम का समुचित प्रबन्ध नहीं है और मार्ग में पानी व विश्राम की व्यवस्था भी सही नहीं है। मैं स्वयं पिछले मास माता वैष्णो देवी के दर्शन हेतु गया था और अनेक यात्रियों सहित मुझे भी इन कठिनाइयों की जानकारी हुई। सम्भवतः जम्मू कश्मीर सरकार अपने सीमित साधनों के कारण उपरोक्त कठिनाइयों को दूर करने में असमर्थ हो।

मैं भारत सरकार से आग्रहपूर्वक अनुरोध करता हूं कि क्योंकि इस पवित्र स्थान के दर्शन हेतु भारत के सभी लोग आते हैं अतः असुविधाओं को दूर कराकर यश की भागी बने।

(vi) Introduction of a new train between Hyderabad and Madras via Nellore.

*SHRI P. PENCHALAIAH (Nellore): The passengers who intend to travel from Nellore to Hyderabad and also to Madras are facing great difficulties in the absence of adequate train facilities.

Nellore is one of the important districts in the State of Andhra Pradesh. It is popularly known as paddy growers' district of the State. Large number of people from Nellore town and adjacent areas daily go to Hyderabad, the capital city of the State on business purposes, to attend courts and other official works. People in hundreds from far off places come to Nellore to visit Lord Ranganatha temple. The importance of Nellore is thus increasing day by day.

But unfortunately this important town has no adequate train facilities. At present there is one train which runs between Hyderabad and Madras, that too only during nights and which is always overcrowded.

There was a proposal in the past to introduce 'Pinakini Express' running between the famous pilgrimage centre Tirupathi and Hyderabad. But the proposal has not been implemented so far. With the result, the people are thoroughly disappointed. It may also affect the agricultural, business and other activities.

Hence, I request the Union Railway Minister to introduce a new Express train between Hyderabad and Madras *via* Nellore running during day-time to meet the growing demands of the people, here.

(vii) Regularisation of services of Home Guards in Bihar

श्री राम बिलास पासवान (हाजीपुर) : उपाध्यक्ष महोदय, भारत सरकार के निर्देशानुसार रक्षा वाहिनी के जवान पुलिस के समकक्ष हैं और इनका कर्तव्य पुलिस का पूरक है। सिर्फ बिहार में एक लाख से अधिक रक्षा वाहिनी के जवान हैं। रक्षा वाहिनी के जवानों को बराबर काम नहीं मिलता। दस साल तक सेवा करने के बाद भी उन के सेवा को स्थाई नहीं किया जाता, यह तो अलग समस्या है। सबसे बड़ी समस्या है कि एक ही विशेष काम के लिये जहां दूसरे बिहार पुलिस के जवानों को अधिक राशि प्रतिदिन के हिसाब से दी जाती है वहीं रक्षा वाहिनी के जवानों को उसका आधा भी नहीं दिया जाता है। जब कर्तव्य और अधिकार समान हैं तो वेतन में विषमता उचित नहीं है।

*The original speech was delivered in Telugu.

अतः सरकार से आग्रह है कि सरकार समान कार्य के लिए समान वेतन की नीति निश्चित करे और रक्षा वाहिनी के जवानों को दैनिक भत्ता पच्चीस रुपया स्वीकृत करे। रक्षा वाहिनी के जवान जो काफी दिनों से सेवा कर रहे हैं उनकी सेवा को स्थाई करे जिससे वे भुखमरी के शिकार नहीं हों।

(viii) NEED TO ABOLISH SYSTEM OF ENGAGING STAFF ON EXTRA DEPARTMENTAL BASIS IN P&T DEPARTMENT

SHRI SUSHIL BHATTACHARYA (Burdwan): Sir, out of a total of about eight lakh employees serving the Post and Telegraph Department, nearly three lakhs are those halpless EDAS, receiving a monthly allowance, varying from Rs. 118 to 172, for working generally three to five hours a day. They are not paid if they work beyond the scheduled hours, which they have to do not infrequently, and of course they are not eligible for promotion even after rendering service in the department for 30 years or over. No regular procedure is followed, either for their appointment or dismissal, and the EDA are deprived of all the facilities enjoyed by regular staff, though the nature of work rendered by both the categories is the same. The Rajan Committee recommended in their report, almost a quarter of a century earlier, that EDAS should be recognised in a phased manner, as regular staff. The Supreme Court also gave the verdict that they were civil servants and not casual workers. But no step has yet been taken to recognise the EDAS as departmental staff. They organised a 1,000 mile padajatra, from 10th to 25th March, from different parts of West Bengal to Calcutta, to place their demand before the Prime Minister of India in a memorandum, which was submitted to the Governor on 25th March, 1983. Their immediate demand is for the abolition of the system of engaging staff on extra-departmental basis. In the circumstances, I request the Government to take an immediate action.

MR. DEPUTY-SPEAKER: Now we will take up the next item.

SHRIKRISHNA CHANDRA HALDER (Durgapur): Sir, I have a small submission to make.

MR. DEPUTY-SPEAKER: Have you given notice?

SHRI KRISHNA CHANDRA HALLER: No, Sir. Hear me for a minute. More than several hundred seamen under the leadership of Forward Seamens' Organisations have come from different parts of our country to stage a dharna in front of the Prime Minister's house. Sir, through you, I would request the Prime Minister, or the Minister of Transport and Shipping, to meet their representatives and try to redress their grievances. This is my submission.

12.25 hrs.

DEMANDS FOR GRANTS (GENERAL), 1983-84—*Contd.*

MINISTRY OF FOOD AND CIVIL SUPPLIES *Contd.*

MR. DEPUTY-SPEAKER: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Food and Civil Supplies. Shri K. C. Pandey was on his legs. He has already taken 8 minutes. He has now got 120 seconds.

श्री कृष्ण चन्द्र पान्डे (खलीलाबाद) : माननीय उपाध्यक्ष महोदय, मैं ता० 24 के अपने अपूर्ण भाषण को पूर्ण करने के लिये खड़ा हुआ हूं। मान्यवर, ता० 24 को मैंने सदन का ध्यान आकृष्ट कराया था कि उत्तर प्रदेश में गन्ना किसानों की बड़ी ही दुर्दशा हो रही है। 20 करोड़ रुपया उत्तर प्रदेश सरकार ने भारत सरकार से मांगा था, परन्तु अभी तक कोई फैसला नहीं हो पाया है। इतना ही नहीं मान्यवर, जो भारत सरकार की पांच मिलें हैं वे भी किसानों को उचित मूल्य